

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Compensation Application No. 150 of 1999

IN THE MATTER OF:

Wasan Exports Pvt. Ltd.

...Appellant

Versus

Canara Bank & Ors.

...Respondents

Present:

For Appellant :

Mr. kshitij Maheshwari Advocate

Respondent:

**Mr. Rajesh Gautam, Mr. Sorabh Dahiya for R-1
Ms. Aparna Rohatgi Jain , Mr. Mahesh Kasana for R-2**

ORDER

17.02.2020 Post the case for hearing on **8th April, 2020** before appropriate Bench.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/sr/gc/